

प्रश्न सं. [क. 3067]

No.F.14-1/2008-CD-I
Government of India
Ministry of Women and Child Development

Shastri Bhawan, New Delhi-110001.
Dated: 18 November, 2008.

To

The Chief Secretaries of all States/UT Administrations (except Chhatisgarh, Madhya Pradesh, Rajasthan, Delhi, Mizoram and Jammu & Kashmir).

Subject: Approval of Government of India for Third Phase Expansion of the Integrated Child Development Services (ICDS) Scheme - Introduction of new interventions and revision of cost norms of existing interventions - Regarding.

Sir/Madam,



I am directed to say that the Government of India has approved the following proposals relating to implementation of Integrated Child Development Services (ICDS) Scheme:-

- (i) Universalization of ICDS Scheme under third phase of expansion bringing the total number of AWCs to 14 lakh. This will include additional 792 Projects, 2,13,859 AWCs and 77,102 Mini-AWCs and an additional provision of 20,000 Anganwadis for Anganwadi-on-Demand; (with immediate effect);
- (ii) Revision of population norms for setting up of AWCs and Mini AWCs as per Annex-I; (with immediate effect);
- (iii) Revision in cost norms of SNP as under.

Category	Existing (w.e.f. 19.10.04)	Revised (per beneficiary per day)
(i) Children (6-72 months)	Rs.2.00	Rs.4.00
(ii) Severely malnourished children (6-72 months)	Rs.2.70	Rs.6.00
(iii) Pregnant women and Nursing mothers	Rs. 2.30	Rs.5.00

(iv) Enhancement of honoraria to AWWs, AWHs and AWWs of Mini AWCs with effect from 1.04.2008. The enhancement is Rs.500 above the last honorarium drawn by AWWs and Rs.250 of the last honorarium drawn by Helpers of AWCs and Workers of Mini-AWCs;

(v) Provision of Uniform (2 sarees @ Rs. 200/- per saree per annum) and a name tag (Badge @ Rs. 25/- per badge per annum);



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(vi) Revision of financial norms in existing interventions as given in Annex-II and introduction of new interventions (flexi-funds and weighing scales); (These will be effective from the financial year 2009-10).

(vii) Provision of Hiring of vehicle (@Rs.2.15 lakh per vehicle) for all States and Purchase of vehicle (@Rs.7 lakh per vehicle for the North East and J & K to ensure the much required mobility for effective implementation and monitoring of the Scheme. (These will be effective from the financial year 2009-10).


(viii) Strengthen the training and capacity building component of ICDS; (These will be effective from the financial year 2009-10).

(ix) The cost sharing ratio between Centre and States to be effective from 2009-10 will be as under:
(i) 90:10 for all components including SNP for North East;
(ii) 50:50 for SNP and 90:10 for all other components for all States other than North East.

For the current year 2008-09, releases to the States will continue as per existing pattern.

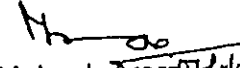
2. Detailed guidelines on each of the above issues will follow separately. Any financial liability on the basis of above decisions shall be incurred only after issue of these detailed guidelines.


Yours faithfully,



(Mahesh Arora)
Director
Tele: 91-11-23389434

Copy forwarded for information to:

1. Secretaries-in-charge of ICDS in all States/UTs (except Chhatisgarh, Madhya Pradesh, Rajasthan, Delhi, Mizoram and Jammu & Kashmir)
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4. AS & PA, WCD.
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6. US (CD-II)/ US (ME)/US (Udisha)/US (WB)/Sr. Programmer/SO(CD-II)/SO(CD-III),
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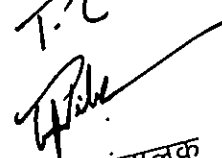

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Annexure-I

Statement showing existing and revised population norms under Integrated Child Development Services (ICDS) Scheme

Population Norms	Existing	Revised
	<p>Projects:</p> <p>(i) Community Development Block in a State should be the unit for sanction of an ICDS Project in rural/tribal areas, irrespective of number of villages / population in it.</p> <p>(ii) The existing norm of 1 lakh population for sanction of urban project may continue.</p>	<p>For blocks with more than two lac population, States could opt for more than one Project (@ one per one lac population) or could opt for one project only. In the latter case, staff could be suitably strengthened based on population or number of AWCs in the block. Similarly, for blocks with population of less than 1 lac or so, staffing pattern of CDPO office could be less than that of a normal block.</p>
	<p>Anganwadi Centres(AWCs)</p> <p>For Rural/Urban Projects Population 500-1500 - 1 AWC</p>	<p>Anganwadi Centres(AWCs)</p> <p>For Rural/Urban Projects Population 400-800 1 AWC 800-1600 2 AWCs 1600-2400 3 AWCs Thereafter in multiples of 800 one AWC</p>
	<p>Mini AWC 150-500 - 1 Mini AWC</p>	<p>Mini AWC 150-400 1 Mini-AWC</p>
	<p>For Tribal Projects</p> <p>Population 300-1500 - 1 AWC 150-300 - 1 Mini AWC</p>	<p>For Tribal /Riverine/Desert, Hilly and other difficult areas/ Projects</p> <p>Population 300-800 1 AWC 150-300 1 Mini AWC</p>

T.P.C.

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